

National Company Law Tribunal
Allahabad Bench
Allahabad

80(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2016.

NAME OF THE COMPANY: Dr. Anurag Dikshit & Anr.

Vs.

M/s Galaxy Life Care Services (P.) Ltd. & Anr.


SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.


Sl. No.	Name	Designation	Representation	Signature
1.	RAS NISH SINHA	ADVOCATE	RESPONDENT Petitioner	Hast Arun Kumar
2.	HARSH CHAUDHARY	ADVOCATE		
3.	ADESH K TANDON	PCS		
4.	ABHAY K DAS	Adv.	Petitioner	Abhay Kumar Das

Order Dated 16.12.2016

Dr. Anurag Dikshit & Anr. v/s Galaxy Life Care Services Pvt. Ltd.

Heard arguments in part. For Continuation list it on 18.01.2017.


V.S.R. AVADHANI (JDL. MEMBER)


H.P. CHATURVEDI (JDL. MEMBER)